

ITEM NO.7

COURT NO.5

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 211-212/2020

M/S UNITED SPIRITS LTD.

Appellant(s)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT
VITRAN NIGAM LTD. & ANR.

Respondent(s)

(IA No. 128556/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 128557/2024 - EXEMPTION FROM FILING O.T.)

Date : 20-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Mr. Rakesh K Khanna, Sr. Adv.
Mr. Niraj Gupta, AOR
Mrs. Anshu Gupta, Adv.
Mr. Mukesh Kumar Jain, Adv.

For Respondent(s)

Mr. Daleep Dhyani, Adv.
Mr. Pradeep Misra, AOR
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 27th November, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER